

**Operation of auction platforms of F.C.V.
Tobacco**

2745. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMERCE be pleased to refer to Unstarred Question 1849 given in the Rajya Sabha on 10th March, 1992 and state:

(a) what is the number of days for which the auction platforms remained closed during the current year;

(b) what is the number of days each platform remained in operation;

(c) what are the platform-wise details thereof; and

(d) what are the reasons for irregular operation of the platforms?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (d) The number of days for which auction platforms remained closed and the reasons thereof are given below:

15 auction platforms remained closed from 14.4.92 to 1-5-92 due

to agitation by growers demanding better prices for tobacco.

All the 23 auction platforms remained closed from 19-4-92 to 22-4-92 due to boycotting of auctions by the staff in protest against the man-handling of the auction superintendent at Ongole-II platform by some farmers.

At Nandigama auction platform auctions could not be conducted from 30.3.92 to 6-4-92 due to boycotting the auctions by buyers they were man-handled by growers.

At Podili auction platform auctions could not be conducted from 20.3.92 to 6-4-92 due to boycotting the auctions by the traders as a buyer was man-handled.

Except the above mentioned incidents, auctions, were running smoothly at all the places.

(b) and (c) A Statement is attached.

Statement

S. No.	Auction Platform	No. of working days
1.	Bhadrachalam—I	75
2.	Bhadrachalam—II	68
3.	Rangampet	27
4.	Thorreddu	69
5.	Kapavaram	46
6.	Guntur	93
7.	Chilakaluripet	68
8.	Tangutur—I	87
9.	Santhanatalapadu	85
10.	Devarapalli	69
11.	J.R. Gudem	76
12.	Koyyalagudem	72
13.	Vellampalli	98

S. No.	Auction Platform	No. of working days
14.	Kandukur—I	87
15.	Kandukur—II	91
16.	Podili	97
17.	Tangutur—II	94
18.	D.C. Palli	75
19.	Kaligiri	72
20.	Ongole—I	95
21.	Obgole—II	94
22.	Nandigama	85
23.	Kanchikacherla	80

Radio paging system in Hyderabad

2746. DR. NARREDDY THULASI REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under Government's consideration to install Radio Paging System in Hyderabad;

(b) if so, what are the details thereof; and

(c) what are the advantages of this system?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU):

(a) Yes, Sir.

(b) The Government has invited tenders for franchising radio paging service in 27 cities. Hyderabad is one of these.

(c) Any telephone user can access the paging subscribers anywhere in its area of operation and pass coded messages (the calling telephone number etc.) to paged subscribers. The paged subscriber can in turn contact the original caller for the details of the message.

उत्तर प्रदेश में ग्राम पंचायतों के लिए ए० टी० डी० सुविधा

2747. श्री ईश दत्त यादव : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार उत्तर प्रदेश में प्रत्येक ग्राम पंचायत में एस०टी०डी० सुविधा प्रदान करने का विचार रखती है ;

(ख) क्या ग्राम पंचायत में ग्रामीणों को रियायती दरों पर एस०टी०डी० सुविधा उपलब्ध होगी, और

(ग) यदि हां, तो उसका ब्यौरा क्या है ?

संचार मंत्रालय में उप मंत्री (श्री पी० वी० रंगैया नायडू) : (क) से (ग) जी हां ।

पंचायत वाले ग्रामों में प्रदान किए गए टेलीफोन पर एस०टी०डी० सुविधा प्रदान करन और वसूल किए जाने वाले शुल्क संबंधी प्रस्ताव पर विचार किया जा रहा है ।

Court cases filed by M.T.N.L. employees

2748. SHRI GOPALSINH G. SOLANKI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of court cases of employees against the Mahanagar Telephone Nigama Limited, Delhi during the last three years;